

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1103 of 2019**

**IN THE MATTER OF:**

**Brice Town Planners Pvt. Ltd.**

**....Appellant**

**Vs.**

**Chidambaram Narayanam & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Ajay, Advocate**

**For Respondents: Ms. Namrata Ranga and Mr. Amit Bhatnagar,  
Advocates for R-1  
Ms. Srishti Juneja, Advocate for R-2**

**O R D E R**

**09.01.2020:** Reply Affidavit of Respondent No. 1 & 2 was filed on 08.01.2020. At request of Mr. Ajay, Learned Counsel who represents Learned Counsel for the Appellant on record the matter is adjourned to **10<sup>th</sup> January, 2020** under the caption 'For Admission (After Notice)' on top of the List.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

[V. P. Singh]  
Member (Technical)

*sa/md*